

ITEM NO.4

COURT NO.1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (C) No. 19204/2018
(Arising out of impugned final judgment and order dated 22-03-2018 in MB No. 27962/2016 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

STATE OF UTTAR PRADESH & ORS.

Petitioners

VERSUS

M/S VACMET INDIA LIMITED INCORPORATED
UNDER COMPANIES ACT, 1956 & ANR.

Respondents

WITH

SLP(C) No. 20011/2018 (XI)

(FOR ADMISSION and I.R. and IA No.103908/2018-EXEMPTION FROM FILING O.T. and IA No.103907/2018-PERMISSION TO FILE SYNOPSIS AND LIST OF DATES)

SLP(C) No. 19796/2018 (XI)

(FOR ADMISSION and I.R. and IA No.102617/2018-EXEMPTION FROM FILING O.T. and IA No.102611/2018-PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 20711/2018 (XI)

(FOR ADMISSION and I.R. and IA No.107371/2018-EXEMPTION FROM FILING O.T. and IA No.107370/2018-PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 19602/2018 (XI)

(FOR ADMISSION and I.R. and IA No.102270/2018-EXEMPTION FROM FILING O.T. and IA No.102266/2018-PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 19401/2018 (XI)

(FOR ADMISSION and I.R. and IA No.101714/2018-EXEMPTION FROM FILING O.T. and IA No.101709/2018-PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 19763/2018 (XI)

(FOR ADMISSION and I.R. and IA No.102480/2018-EXEMPTION FROM FILING O.T. and IA No.102478/2018-PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 19822/2018 (XI)

(FOR ADMISSION and I.R. and IA No.102745/2018-EXEMPTION FROM FILING O.T. and IA No.102742/2018-PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 05-12-2018 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

HON'BLE MR. JUSTICE K.M. JOSEPH

For Petitioners

Mr. Tushar Mehta, SG
Mr. Ardhendumauli Kumar Prasad, AOR

For Respondents

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Mr. Ranjit Kumar, Sr. Adv.
Mr. Shekhar Prit Jha, AOR
Ms. Himani Mishra, Adv.

Mr. S.B. Upadhyay, Sr. Adv.
Mr. Pawan Upadhyay, Adv.
Mr. Sarvjit Pratap Singh, Adv.
Mr. Nishant Kumar, Adv.
Ms. Anisha Upadhyay, Adv.
Ms. Sharmila Upadhyay, Adv.

Mr. Nishit Agrawal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Let the matter be listed on 11.12.2018.

(Deepak Guglani)
Court Master

(Anand Prakash)
Court Master